

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 34654/2015

RAM PYARE SINGH

Petitioner(s)

VERSUS

MINA DEVI & ORS.

Respondent(s)

Date : 31-08-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s)

Ms. Nikita Chaukse, Adv.
Mr. Chandra Prakash, AORUPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 3 has been served, but none has entered appearance.

Respondent Nos. 1, 2 and 4 have not filed the counter affidavit despite last opportunity granted by the Hon'ble Court vide order dated 17.04.2017.

Registry to process the matter with an appropriate office report for listing before the Hon'ble Chamber Judge for further directions.

RAJESH KUMAR GOEL
Registrar